

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 96 of 2013

Dated : 13th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Amman – Try sponge & Power Pvt. Ltd. ...Appellant(s)
Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. ShridharPrabhu

Counsel for the Respondent(s): Mr. P.M. Jaikesh Yadav for
Mr. P. Shiva Rao

ORDER

We have heard the Learned Counsel for the Appellant.

It is pointed out that the very same issue has been raised in other Appeal no. 130 of 2013. So, post the Appeal no. 96 of 2013 along with Appeal no. 130 of 2013 for further hearing on 22.10.2013 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. KarpagaVinayagam)
Chairperson